

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PINNACLE ENGINES INDIA PRIVATE LIMITED**

1. Name of corporate person	Pinnacle Engines India Private Limited
2. Date of incorporation of corporate person	February 28, 2011
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Pune under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U29242PN2011FTC138681
5. Address of the registered office and principal office (if any) of corporate person	HD-024, WeWork Futura, Sr No 133(P), CTS No 4944, Magarpatta Road, Kirtane Baugh, Magarpatta, Hadapsar, Pune 411028
6. Liquidation commencement date of corporate person	June 15, 2023
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	July 15, 2023

Notice is hereby given that Pinnacle Engines India Private Limited has commenced voluntary liquidation on June 15, 2023.

The stakeholders of Pinnacle Engines India Private Limited are hereby called upon to submit a proof of their claims, on or before July 15, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: June 16, 2023
Place: Bangalore


Vinod Sunder Raman
Liquidator of Pinnacle Engines India Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

